

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-1696/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAIKAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **POSCO MAHARASHTRA STEEL PVT. LTD.**

v/s.

TIGER STEEL ENGINEERING (INDIA) PVT.LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

15. CP (IB)-1696/MB/2018

~~At request~~ list this matter on 05.09.2018.

SDI-

RAVIKUMAR DURAIKAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)